

1	2	3	4
3. Tamil Nadu		23.71	18.23
4. Mizoram		0.21	0.43
5. Goa		0.39	0.67
6. Andhra Pradesh		26.16	30.64
7. Haryana		6.39	9.73
8. Karnataka		14.52	21.60
9. Punjab		6.16	7.59
10. Gujarat		10.18	18.67
11. Himachal Pradesh		1.75	4.54
12. Uttar Pradesh		35.65	36.85
13. Sikkim		0.12	0.13
14. Orissa		8.32	10.64
15. Rajasthan		9.36	12.92
16. Kerala		5.12	6.63
17. West Bengal		10.00	13.69
18. Manipur		0.24	0.17
19. Maharashtra		8.41	15.32
20. Tripura		0.34	0.38
21. Bihar		9.78	6.57
22. Jammu and Kashmir		0.69	0.56
23. Arunachal Pradesh		0.04	0.06
24. Nagaland		0.04	0.10
25. Delhi		0.04	0.09
26. Meghalaya		0.05	0.03
B. Union Territories			
1. Chandigarh		0.12	0.09
2. Lakshadweep		0.02	0.02
3. Pondicherry		0.20	0.16
4. Daman and Diu		0.02	0.06
5. Andaman and N Island		0.05	0.09
6. D and N Haveli		0.03	0.04
Total		226.88	244.54

[Translation]

New Irrigation Schemes for Farmers

2439. SHRI RAMSHAKAL :
SHRI K.P. SINGH DEO :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government propose to execute new irrigation schemes for the small and marginal farmers;

(b) if so, the details thereof and the steps taken to execute the same;

(c) the fund allocated for 1996-97 and 1997-98 for implementing these new irrigation schemes;

(d) if so, whether the Government are considering the proposal of Jasauli Project of Sonbhadra district in Uttar Pradesh which has been pending for years; and

(e) the time by which the work on the said project is likely to be started?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (c) Irrigation is a state subject. Irrigation schemes are planned, formulated and implemented by the State Government from their own resources.

(d) and (e) Proposal for Jasauli project benefitting Sonebhadra Distt. of Uttar Pradesh has not been received in Central Water Commission so far.

12.01 hrs.

PAPERS LAID ON THE TABLE

Naval Prisons and Detention Quarters Regulations

[Translation]

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV) : I beg to lay on the table- A copy of Naval Prisons and Detention Quarters Regulations, 1996(Hindi and English Versions) published in notification No. S.R.O. 212 in Gazette of India dated 28th December, 1996 under section 185 of Naval Act, 1957.

[Placed in Library. See No. LT-1497/97]

Notification under Sub-Section (4) of the Major Port Trusts Act, 1963 etc.

[English]

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : I beg to lay on the Table-

(1) A copy of the Ministry of Surface Transport (Senior Library and Information Assistant) Recruitment Rules, 1996(Hindi and English versions) published in Notification No. G.S.R. 491 in Gazette of India dated the 9th November, 1996, issued under proviso to the article 309 of the Constitution.

[Placed in Library. See No. LT-1498/97]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963 :

(i) G.S.R. 535(E) published in Gazette of India dated the 22nd November, 1996, approving the Tuticorin Port Employees (Leave) First Amendment Regulations, 1996.